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The High Court of Kerala

7 OCT 2017

Kochi- 682 031
Dated- 05.10.2017

Proceedings

High Court establishment- Filling up of vacancies in the categories of Assistant Registrar, Filing Scrutiny Officer, Section Officer(H.G)/Court Officer(H.G) and Section Officer/Court Officer, High Court on temporary basis- orders issued.

- Read :
1. Rule 21 of the Kerala High Court Service Rules, 2007.
 2. High Court proceedings No.A5-59133/2017 dated 28.9.2017.
 3. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.
 4. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred by Sri.Ramesh K.R., Assistant Section Officer, High Court.

Order No.A5-42148/2016

1. Smt.Brinda Mary, Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is promoted as Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 on temporary basis under the rule read (1) above vice Sri.V.P. Radhakrishna Pillai, Assistant Registrar appointed by transfer as Court Officer to the Chief Justice, High Court as per the High Court proceedings read (2) above. Smt.Brinda Mary will hand over the charge of Filing Scrutiny Officer to Sri.G.Sreekumar(SI.No.2) and will take charge as Assistant Registrar, High Court from Smt.Anita Aloysius, Assistant Registrar, High Court, forthwith.

2.Sri.G.Sreekumar, Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/-per month, on temporary basis under the Rule read (1) above, vice Smt.Brinda Mary, Filing Scrutiny Officer promoted as Assistant Registrar on temporary basis as above. Sri.G.Sreekumar will hand over the charge of Section Officer / Court Officer to Sri.Anoop M.V. (SI.No.4) and will take charge as Filing Scrutiny Officer from Smt.Brinda Mary (SI.No.1) forthwith.

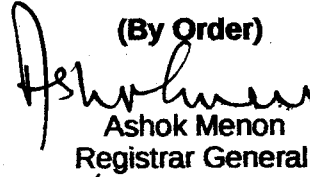
3.Sri.Dileepkumar B, Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 5.10.2017 F.N. vice Sri.G.Sreekumar, Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as above. As there is no change of duty involved, Sri.Dileepkumar B. need not take charge in the newly promoted post / hand over charge of the post.

4.Sri.Anoop M.V., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (1) above, vice

(p.t.o.)

Sri.Dileepkumar B, Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis as above. Sri.Anoop M.V. will take charge as Section Officer/ Court Officer from Sri.G.Sreekumar (Sl.No.2), forthwith.

(By Order)


Ashok Menon
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Assistant Registrars concerned, High Court
The Section Heads concerned, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court (for publishing in the High Court website)
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.